ALTERNATIVE CAUSELIST

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

	Orders(with defect)					
1	C.M.P./124/2020	LAKSHMI PRASAD GUPTA	DR. AMITA SRIVASTAVA	NIPUN BAKSHI		
		VS THE STATE OF JHARKHAND		AJIT KUMAR		
	CODE OF CIVIL PROCEDURE, 19	•				
<u>Orders</u>						
2	W.P(C)/2895/2013	YOGENDRA PRASAD	PRASHANT PALLAV			
		VS KALYANI DEVI AND ANR	VIJAY KANT DUBEY			
	CODE OF CIVIL PROCEDURE, 19	08				
		Admission				
3	W.P(C)/364/2005	M/S.ESKAPS INDIA PVT.LTD. THROUGH ITS DIRECTOR VS BIHAR STATE ELECTRICITY BOARD	MADHULIKA RATNA SUJATA BHATTACHARJEE	MADHAV PRASAD ASHOK JHA AJAY KUMAR SAH AJIT KUMAR INDRAJIT SINHA		
				PRASHANT PALLAV NAVNEET SAHAY MD.MOKHTAR KHAN MANOJ TANDON BIBHASH SINHA		
	RESIDUARY MATTERS-00					
4	W.P(C)/4515/2013	KALAWATI TUDDU VS THE UNION OF INDIA AND ORS	MAHESH TEWARI ANJANA KUMARI ANKUR ANAND SABYASANCHI	PRATYUSH KUMAR MD. MOKHTAR KHAN PRABHASH KUMAR PRASHANT PALLAV RICHA SANCHITA LAXMI MURMU NAVIN KUMAR G.P. IV		
IA NO, 8	8516/2022 (For Modification of Order					
_	CODE OF CIVIL PROCEDURE, 19					
5	W.P(C)/4727/2013	ARTHOR CAPTON vs	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	JAI PRAKASH,(A A G) SHRAY MISHRA PRAMOD KUMAR		
		COLLECTARIATE				
	CNT ACT					
6	W.P(C)/5005/2013	RAJENDRA SINGH ALIAS RANJENDRA PRASAD SINGH	A ASHOK KUMAR SINHA AMRITA KUMARI RASHMI KUMAR	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SREENU GARAPATI		
		VS COLLECTARIATE				
	LAND ACQUISITION ACT 1894	COLLECTARIATE				
7	W.P(C)/5304/2013	LAL PRAVIR NATH SHAHDEO VS THE STATE OF JHARKHAND AND ORS	LAL DHARMENDRA DEO S G RAMAN ADITYA RAMAN AJAY KR SINGH RAJ LALIT PRASAD SIDDHARTHA JYOTI ROY APURBA BANERJEE HARDEO PRASAD SINGH SURAJ DEO MUNDA	ANUJ KUMAR ROHITASHYA ROY ALIS ROHIT ROY RAVI KUMAR SINGH P.C ROY RAJESH KUMAR Priti CHANDRA S. PODDAR SATISH KUMAR DEO		
IA NO, 2				FAISAL KHAN VISHAL KUMAR RAI RAJIV RANJAN ADVOCATE GENERAL DEEPANKAR		

Petition), 7746/2022 (For Substitution), 7908/2022 (For Intervener Petition), 11416/2022 (For Extension Of Time)

ZAMINDARI ABOLITION-00

8 W.P(C)/7187/2013 HARI RAM SANTHAL ASHUTOSH MISHRA SRIJIT CHOUDHARY

VS

THE STATE OF JHARKHAND AND ORS

PARTH S. A. SWAROOP PATI

IA NO, 729/2016 (For Misc.)
CNT ACT

RESIDUARY MATTERS-00 RESIDUARY MATTERS-00 10 W.P(C)/7211/2013 MS HUNUMANT CONSTRUCTION PVT LTD THROUGH ITS ASSISTANT GENERAL MANAGER SHRI PRIVA RANJAN SHARMA VS MINES AND MINERALS (REGULATION AND DEVELOPMENTIACT 1957) 11 W.P(C)/7252/2013 ASHOK KUMAR JHA VS W.P(C)/7030/2013 ARVIND KUMAR RESOURCES DEPARTMENT AJAY KUMAR SAH ARPAN MISHRA MINES AND MINERALS (REGULATION AND DEVELOPMENTIACT 1957) 11 M.P(C)/7365/2013 ARVIND KUMAR JHA VS HUMAN RESOURCE DEVELOPMENT QUASHING MATTERS QUASHING MATTERS QUASHING MATTERS W.P(C)/7365/2013 ARVIND KUMAR RESOURCE DEVELOPMENT QUASHING MATTERS CODE OF CIVIL PROCEDURE, 1908 M.P(C)/7365/2013 ARM YATAN RAM VS THE STATE OF JHARKHAND AND ORS CODE OF CIVIL PROCEDURE, 1908 15 W.P(C)/7396/2013 ARVIND KUMAR JHA W.P(C)/7397/2013 ARVIND KUMAR JHA W.P(C)/7396/2013 ARV	
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19	W.P(C)/3543/2017	MS ELECTROSTEEL STEELS LIMITED THROUGH ITS DY GENERAL MANAGER SHRISH KUMAR VS MS MARUTI NANDAN	ASHISH CHOUDHARY INDRAJIT SINHA BIBHASH SINHA VIPUL PODDAR AMITABH PRASAD AJAY KUMAR SAH	SHRESTH GAUTAM SHRAY MISHRA DEEPANKAR
	CODE OF CIVIL PROCEDURE, 190	18	7,7.1.13.17.11.57.11	
20	W.P(C)/5357/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL VS MINES AND GEOLOGICAL SURVEY	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 190	08		
wt21	W.P(C)/5358/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL VS MINES AND GEOLOGICAL SURVEY	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 190			
wt22	W.P(C)/5360/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL VS	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
		MINES AND GEOLOGICAL SURVEY		
	CODE OF CIVIL PROCEDURE, 190	80		
wt23	W.P(C)/5362/2017	TATA STEEL LIMITED THROUGH ITS CHIEF LEGAL AND COMPLIANCE MRS MEENA LALL VS	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	RUPESH SINGH
		MINES AND GEOLOGICAL SURVEY		
	CODE OF CIVIL PROCEDURE, 190	80		
24	C.Rev./68/2019	SOHAIL AKHTAR VS CHIEF MANAGER BANK OF BARODA	AYUSH ADITYA MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 190	08		
25	C.Rev./69/2019	AMIT PANDEY VS CHIEF MANAGER BANK OF BARODA	AYUSH ADITYA MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 190			
26	C.M.P./575/2019	DINESH KUMAR SAH	SHANKAR LAL AGARWAL	DR. GYANENDRA KUMAR
20	C 1,373,2013	vs BANK OF INDIA	317,1110 11. 2 12.7 (3,11.17).	MR.ASHUTOSH ANAND
	CODE OF CIVIL PROCEDURE, 190			
27	C.M.P./683/2019	BALESHHWAR NAPIT VS BINDA NAPITAIN	MAHESH TEWARI	
	CODE OF CIVIL PROCEDURE, 190			
28	C.M.P./869/2019	SOHAIL AKHTAR vs	MUNNA KUMAR	ASHISH VERMA
		CHIEF MANAGER BANK OF BARODA		
	CODE OF CIVIL PROCEDURE, 190	08		
29	C.M.P./870/2019	IFTEKHAR KHAN VS CHUEF MANAGER RANK OF RARODA	MUNNA KUMAR	ASHISH VERMA
	CODE OF CIVIL PROCEDURE, 190	CHIEF MANAGER BANK OF BARODA		
30	C.M.P./908/2019	YAKUB HASSA PURTI VS	AVISH ANAND RAHUL KR GUPTA	GAUTAM KUMAR PRAVEEN AKHAURI
		THE STATE OF JHARKHAND	ACHINTO SEN MAYANK SINGH	
	CODE OF CIVIL PROCEDURE, 190	08		
31	Cont.(CvI)/23/2021	VIJAY YADAV VS	RASHMI KUMAR	MITHILESH SINGH
	CONTEMPT OF COURTS ACT 107	THE STATE OF JHARKHAND		
	CONTEMPT OF COURTS ACT 197	1		

32	Cont.(CvI)/180/2021	DR ASHA KUMARI vs THE STATE OF JHARKHAND	ASHISH KR. THAKUR RISHI BHARATI BINIT CHANDRA	PARTH S. A. SWAROOP PATI SACHIN KUMAR DR.ASHOK KR.SINGH Ravi Prakash Mishra
	CONTEMPT OF COURTS ACT 197	1		
33	C.Rev./22/2022	PRANAMI ESTATES PRIVATE LTD REPRESENTED BY ONE OF ITS DIRECTORS BIJAY KUMAR AGRAWAL VS THE STATE OF JHARKHAND	UJJAL CHOUDHARY APARAJITA MALLICK SHISHIR RAJ	SREENU GARAPATI
	CODE OF CIVIL PROCEDURE, 19	08		
34	Cont.(CvI)/447/2022	HIMANGSHU SHEKHAR SARANGI VS AJAY SRIRAM KAPOOR PROJECT DIRECTOR NATIONAL HIGHWAY OF AUTHORITY OF INDIA	RAJESH KR MAHTHA	SWEETY TOPNO

CONTEMPT OF COURTS ACT 1971